

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 232/GT/2014

Date: 16.12.2014

To

Shri Rajeev Hustu
General Manager (Comml.)
NHPC Ltd.
NHPC Office Complex, Sector-33
Faridabad-121 003
Haryana

Sir,

Subject : Petition No. 232/GT/2014 – Revision of tariff of Rangit Hydro Power Station (60 MW) of NHPC for the period 2009-14 (truing up) and for Approval of tariff for the period 2014-19

With reference to your affidavit in the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by 31.12.2014:

Additional capitalization claimed for 2013-14				
Sl. No.	Item No.	Asset	Amount (₹ in lakh)	Information sought
1.	A(i) 1	Construction of room, latrine, toilet and miscellaneous structure for DAV school and office / stores for township, since the existing temporary sheds are in damaged condition.	52.77	The Commission had approved additional capitalisation of ₹32 lakh against which actual expenditure claimed is ₹76.01 lakh. Clarification for the said variation in the amount claimed.
	A(i) 2	Purchase of different types of pumps against replacement	14.54	
	A(i) 3	Safety measure equipments & Fire fighting accessories, Security & Surveillance Equipments, PA systems.	8.70	
2.	A(iii)1	Dams & Barrages	15.48	Details of additional capital expenditure claimed

2. Further action in this matter will be taken on receipt of the above information/clarification.

-S/d-
(B. Sreekumar)
Deputy Chief (Law)